

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 367 OF 2018 & IA No. 1442 OF 2018

Dated: 31st October, 2019

In the matter of:

Paschim Gujrat Vij Co. Ltd.

.... Appellant(s)

Versus

M/s Welspun Corp.Ltd. & Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **13.12.2019**.

Court Master

NR